

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE,
Ramban**

ORDER:- 241 - 246

DATED:- 30/7/2018

All the Ahalimads of this court and Subordinate courts posted at District Headquarter, Ramban are here by directed that they shall not deposit the record of the decided cases in the Record Room before uploading/scanning of the Judgments/Orders of those cases on daily basis at e-Court, Ramban. Incharge Record Room is also directed not to receive the record of the decided cases from Ahalimad concerned without the certification of the technical manpower of e-Court, Ramban. The roaster for uploading/scanning of Judgments/Orders of the all courts at District Court Complex Ramban is as under:

Sr. No.	Name of Court	Day
1.	Principal District & Sessions Court	Monday, Tuesday
2.	Chief Judicial Magistrate	Wednesday,
3.	Munsiff Judicial Magistrate	Thursday
4.	Add. Special Mobile Magistrate	Friday

~~Principal District & Sessions Judge,
Pr. District & Sessions
Ramban~~

30/7

Copy to the:-

1. Chief Judicial Magistrate Ramban.
2. Munsiff Judicial Magistrate Ramban.
3. Add. Special Mobile Magistrate Ramban.
4. Ahalimads of this Court.
5. Record Keeper.

(For information and compliance)

~~Principal District & Sessions Judge,
Pr. District & Sessions
Ramban~~

30/7